

DIVISION BENCH  
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/18(KB)2024  
IN  
C.A.(CAA)/169(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	PRIME BENGAL REALTORS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance VC and Physical (Hybrid) Mode**

**ORDER**

1. We are not able to hear Ld. Professional appearing for the petitioner because of technical glitch at his end.
2. Therefore, matter is adjourned to **24.05.2024**.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)